

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
STARRED QUESTION NO. 222
TO BE ANSWERED ON 09.07.2019

DISTRICT RURAL DEVELOPMENT AGENCIES

*222. SHRI BALLI DURGA PRASAD RAO:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the allocation and utilization of funds made to the District Rural Development Agencies (DRDAs) during the last three years, State-wise including the district-wise details of Andhra Pradesh;
- (b) whether any suggestions/complaints have been received to strengthen the DRDAs for their effective functioning and implementation of schemes; and
- (c) if so, the details thereof and the action taken thereon?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (c): A Statement is laid on the Table of the House.

Statement referred to in reply to Parts (a) to (c) of Lok Sabha Starred Question No. 222 to be answered on 09.07.2019

(a): The State-wise details of Central allocation and release of funds under the DRDA Administration Scheme by the Centre during last three years is enclosed at Annexure “A” and District wise details of the same in respect of the State of Andhra Pradesh is enclosed at Annexure “B” .

(b) & (c): No specific suggestions/ complaints have been received to strengthen the DRDAs for its effective functioning and implementation of scheme during the last three years. However, a Committee had been setup under the Chairmanship of Shri V. Ramachandran by Ministry of Rural Development in 2010 in order to review the functioning of the DRDAs in the Country and to make suitable recommendations for its restructuring. The Committee had made certain recommendations for restructuring of DRDA in its report submitted in 2012. The main recommendations of the Committee were as follows:

1. To set up District Plan Support Unit (DPSU), in each district to assist the District Planning Committee (DPC)/ Zila Parisad in preparations of District Plan etc.
2. To set up a State level supporting unit with identical composition as DPSU.
3. To abolish society status of DRDA.
4. Transitory arrangement may be made for the staff of DRDAs.

The total financial implication for implementing the recommendations of the Committee was estimated at Rs.12,671 crore approximately. The recommendations made by the Committee were initially accepted by the Ministry of Rural Development with some modifications and a Note for Expenditure Finance Committee for restructuring the DRDAs was circulated for inter-departmental consultation. Subsequently, in the backdrop of observations/comments of Department of Expenditure the matter was re-examined in the Ministry of Rural Development. Considering the complexity of the proposal, the volume of financial implication involved and shrunken role of DRDAs in implementation of centrally sponsored schemes, the proposal for implementation of the recommendations of the Committee was dropped.

Subsequently, a Committee on Performance Based Payments for Better Outcomes in Rural Development Programmes was setup by MoRD in December 2016 under the chairmanship of Shri Sumit Bose recommended merger of DRDAs with District Panchayats. Subsequently, an evaluation study of the DRDA Administration Scheme has also been initiated.

Annexure-A

(Annexure-A referred to in reply to part (a) of Lok Sabha Starred Question No. *222 to be answered on 09.07.2019)

The Details of Central Allocation and Release of funds to the States/UTs for DRDAs during the last three years State –wise.

S. No.	States/UTs	2016-2017		2017-2018		2018-19	
		Central Allocation	Central Release	Central Allocation	Central Release	Central Allocation	Central Release
1	Andhra Pradesh	538.60	779.29	633.16	709.91	516.94	561.40
2	Telangana	356.35	248.81	418.84	178.96	341.94	372.72
3	Bihar	1494.10	1177.68	1756.24	1180.62	1433.96	716.98
4	Chhatisgarh	850.63	577.55	999.96	705.84	816.50	908.84
5	Goa	71.15	71.12	83.60	58.58	68.28	34.14
6	Gujarat	1120.25	901.27	1316.64	1029.70	1075.16	1188.02
7	Haryana	678.39	567.46	797.40	407.32	651.14	325.57
8	Himachal Pradesh	586.02	628.91	688.84	521.34	562.24	603.28
9	Jammu & Kashmir	1096.21	652.50	1288.54	445.90	1051.72	1126.96
10	Jharkhand	909.94	1140.13	1069.40	963.94	873.26	955.34
11	Karnataka	969.21	925.89	1139.28	513.26	930.28	1032.88
12	Kerala	530.47	778.57	623.52	621.84	509.04	509.04
13	Madhya Pradesh	1663.21	1839.93	1988.64	949.52	1623.88	1798.30
14	Maharashtra	1271.28	1675.93	1494.12	1209.33	1219.94	1336.22
15	Orissa	1108.39	1626.95	1302.72	1171.97	1063.68	1063.68
16	Punjab	717.07	883.44	842.92	703.22	688.26	763.50
17	Rajasthan	1135.22	967.91	1334.28	1223.19	1089.50	1202.36
18	Tamil Nadu	1205.12	1760.19	1416.48	1612.40	1156.44	1262.46
19	Uttar Pradesh	2807.20	2886.97	3299.36	3225.95	2694.04	2950.54
20	Uttaranchal	677.77	215.53	796.66	31.36	650.20	325.10
21	West Bengal	788.25	536.19	926.56	595.89	756.56	824.96
22	A & N Isaland	143.53	101.97	120.18	60.09	100.98	100.98
23	D&N Haveli	47.84	47.80	40.06	20.03	33.66	33.66
24	Daman & Diu	47.84	0.00	40.06	0.00	33.66	9.68
25	Lakshadweep	59.29	0.00	49.70	0.00	41.70	20.85
26	Pondicherry	59.29	40.00	164.00	84.00	105.00	52.50
27	Arunachal Pradesh	951.10	905.35	1118.00	991.69	912.56	980.96
28	Assam	1394.84	1832.49	1639.58	1569.58	1337.92	1337.92
29	Meghalaya	494.27	251.95	581.02	473.43	474.28	511.90
30	Manipur	418.45	326.02	491.88	245.94	401.52	424.24
31	Nagaland	514.87	444.55	605.22	220.63	494.04	531.66
32	Mizoram	344.48	522.00	404.96	451.14	330.56	357.92
33	Sikkim	53.36	26.65	62.72	31.36	51.20	55.46
34	Tripura	395.99	159.00	465.46	296.14	379.96	189.98

Annexure-B

(Annexure-B referred to in reply to part (a) of Lok Sabha Starred Question No. *222 to be answered on 09.07.2019)

The Details of Central Allocation and Release of funds to the State of Andhra Pradesh for DRDAs during the last three years District –wise.

(Rs. In Lakh)

S. No.	Name of District/DRDA	2016-17		2017-18		2018-19	
		Central Allocation	Release	Central Allocation	Release	Central Allocation	Release
1	ANANTHAPUR	41.80	50.09	49.16	55.48	40.14	43.56
2	CHITTOOR	41.80	61.39	49.16	55.48	40.14	43.56
3	CUDDAPAH (KAPADA)	40.52	59.52	47.68	54.00	38.92	42.34
4	EAST GODAVARI	41.80	61.39	49.16	55.48	40.14	43.56
5	GANTUR	41.80	61.39	49.16	55.48	40.14	43.56
6	KRISHNA	41.80	61.39	49.16	54.69	40.14	43.56
7	KURNOOL	40.52	59.52	47.68	54.00	38.92	42.34
8	NELLORE	40.52	59.52	47.68	54.00	38.92	42.34
9	PRAKASAM	41.80	61.39	49.16	55.48	40.14	43.56
10	SRIKAKULAM	41.80	61.39	49.16	55.48	40.14	43.56
11	VISHAKHAPATNAM	41.80	61.39	49.16	55.48	40.14	43.56
12	VIZIYANAGARAM	40.52	59.52	47.68	54.00	38.92	42.34
13	WEST GODAVARI	41.80	61.39	49.16	50.86	40.14	43.56